

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2634
TO BE ANSWERED ON 01.12.2016**

Environmental Tax on Pet Coke

2634. SHRI GOPALAKRISHNAN:

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to levy an environmental tax on pet coke;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether his Ministry has requested the Ministry of Finance in this regard; and
- (d) if so, the details thereof and the response thereon?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY
OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)**

(a) to (d): Ministry of Coal has taken up the issue for levying Clean Environment Cess (CEC) on pet coke with Ministry of Finance taking a plea to have a common approach for levying CEC on all the polluting fuels including pet coke. Ministry of Finance has conveyed that coal, peat, lignite and coke will be included under GST and therefore, extension of CEC to pet coke will require consultation with the GST Council.

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